

C Gems and Jewels Private Limited

Date of Commencement of CIRP
List of Creditors as on

11-Jul-25
30.12.2025

Annexure 3

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)														
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (In Rs.)	Amount of claim admitted (In Rs.)	Nature of claim	Amount covered by security interest (In Rs.)	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Punjab and Sind Bank	22.07.2025	58,16,29,411.51	58,16,29,411.51	Secured Financial Debt	58,16,29,411.51	58,16,29,411.51	No	100.00%	-	-	-	-	Refer Note 1
		58,16,29,411.51	58,16,29,411.51						100%	-	-	-	-	

Note 1: Entire claim amount is secured by Land & Building built over land measuring 82 kanal 8 Marla situated at NHI, G.T Road, Village Patarasi. HB No. 264, Tehsil & District Fategarh Sahib in the name of M/s C Gems and Jewels Private Limited. Registered vide Vasika No. 1922 dated 12.07.2004 in the office of Sub-registrar Fategarh Sahib.